CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI PRINCIPAL BENCH, COURT NO. 1

SERVICE TAX APPEAL NO. 53184 OF 2016

COMMISSIONER, CENTRAL EXCISE-JAIPUR I

Appellant

Respondent

Vs.

PREHARI PROTECTION SYSTEMS PVT LTD.

Appearance: Present for the Appellant : Shri Rajeev Kapoor, Authorised Representative

Present for the Respondent: Shri Aditya Hooda, Advocate

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing : 12/08/2024

<u>ORDER</u>

Arguments have not concluded. List on August 13, 2024.

(JUSTICE DILIP GUPTA) PRESIDENT

(P. V. SUBBA RAO) MEMBER (TECHNICAL)

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